

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs):THC,DELHI.

F.No.3(3)/Corres/Rrs/THC/2018 84984-989

Dated, Delhi, the 11 DEC 2018

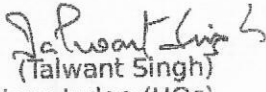
To

- 1.Sh. Rajnish Bhatnagar, Chairperson/Ld. Distt. & Sessions Judge, NW.
- 2.Ms.Poonam A. Bamba, Member/Ld. Distt. & Sessions Judge, New Delhi.
- 3.Sh. A. S. Jayachandra, Member/Ld. Distt. & Sessions Judge, Shahdara.
- 4.Sh. Rajesh Malik, Member, CMM, North-West.
- 5.Ms. Pooja Talwar, Member, CMM, South.
- 6.Sh. Abhilash Malhotra, Member, MM, Central.

Sub: Committee to submit comprehensive report as to what is the time period for preservation of records under the rules, the status of Weeding out of records including the year wise pendency of cases lying in the record rooms which are yet to be weeded out.

Sir/Madam,

It is informed that due to some unavoidable circumstances, meeting of the Committee which was scheduled to be held today i.e 11.12.18, cited as subject has been cancelled. Next date of the meeting shall be brought to the notice of your goodself lateron.

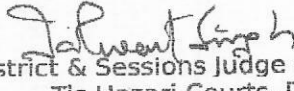

(Talwant Singh)
District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

F.No.3(3)/Corres/Rrs/THC/2018 84990-8527

Dated, Delhi, the 11 DEC 2018

Copy forwarded for information and necessary action to:

1. Sr. A.O.(J)/A.O.(J)Branch Incharges, Record Rooms (Civil, Sessions & Criminal), of all Districts.
2. Website Committee, Tis Hazari Courts, Delhi with request to upload the Letter/Notice on the District Courts website at the earliest.
3. Sr. Administrative Officer (Judicial), Care Taking Branch, Tis Hazari Courts, Delhi.
4. Administrative Officer (Judicial), Administration Branch-I.
5. PS to the Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.